

THE HIGH COURT OF ORISSA: CUTTACK

Advertisement No.12 of 2024

(Consequent upon cancellation of Advertisement No. 05 of 2024)

RECRUITMENT TO THE POSTS IN THE CADRE OF DISTRICT JUDGE THROUGH LIMITED COMPETITIVE EXAMINATION, 2024

Online Applications are invited from **10.00 A.M. of 06.11.2024 till 11.59 P.M. of 22.11.2024** from the Judicial Officers having not less than five years of qualifying service as Civil Judge (Senior Division) as on **01.04.2024** for filling up of vacancies in the Cadre of District Judge on the basis of merit through Limited Competitive Examination for the year, 2024. The recruitment shall be conducted in accordance with the provisions of O.S.J.S. and O.J.S. Rules, 2007 and subsequent amendments made thereto.

The applications submitted in response to the earlier Advertisement No. 05 of 2024 dated 31.07.2024 shall not be considered under the current selection process. So the candidates to be considered for recruitment under the current selection process are to apply afresh against the present Advertisement No. 12 dated 29.10.2024.

2. **NO. OF VACANCIES :- 14 (Fourteen).**

3. **SCALE OF PAY:-**

₹1,44,840 – ₹1,94,660 with usual D.A. and other allowances as admissible from time to time.

4. **ELIGIBILITY:-**

An Officer must have completed 5 (five) years of qualifying service in the Cadre of Civil Judge (Senior Division) as on **01.04.2024**.

For calculating five years of qualifying service in the cadre of Civil Judge (Senior Division), the date of notification of promotion to the cadre will be taken into consideration.

5. Documents to be uploaded:-

- (a) Recent passport size color photograph with proper orientation.
- (b) Full Signature with proper orientation.

6. SCHEME OF EXAMINATION:-

(A) Written Examination

The Written examination shall be on the following two papers each carrying 75 Marks with a duration of 2 (Two) hours for each paper as follows.

PAPER-1

- (1) The Code of Civil Procedure, 190825 marks
- (2) Personal Laws25 marks
- (3) The Transfer of Property Act,
The Specific Relief Act, 1963
The Limitation Act,
The Law of Contract,
The Odisha Consolidation of Holding and Prevention of
Fragmentation of Land Act,25 marks
The Orissa Estate Abolition Act,
The Odisha Land Reforms Act,
The Law relating to Motor Accident and Claims,
The Arbitration and Conciliation Act, 1996,
The Commercial Courts Act, 2015

Total : 75 Marks

PAPER-2

- (1) The Code of Criminal Procedure, 1973 and The Bharatiya20 marks
Nagarik Suraksha Sanhita, 2023
- (2) The Indian Penal Code, 1860 and The Bharatiya Nyaya20 marks
Sanhita, 2023
- (3) The Indian Evidence Act, 1872 and The Bharatiya Sakshya20 marks
Adhinyam, 2023
- (4) The Narcotics Drugs and Psychotropic Substance Act,
The Food Safety and Standard Act, 2006,15 marks
The Prevention of Corruption Act,
The Essential Commodities Act,
The Environment Protection Act,
The Water (Prevention and Control of Pollution) Act, 1974,
The Scheduled Castes and Scheduled Tribes (Prevention of
Atrocities) Act, 1989
The Protection of Women from Domestic Violence Act, 2005.

Total : 75 Marks

(B) Interview:

Interview shall carry 20 marks.

Candidates securing minimum of fifty(50) per centum of marks in aggregate in both the written papers but not less than forty five (45) per centum of marks in individual written paper shall be called for interview.

(C) Evaluation of CCR / PAR

Candidates' CCRs or PARs for five years (5) immediately preceding the year of examination shall be evaluated which shall carry thirty(30) marks.

The final selection shall be made on the basis of total marks obtained in the written test, interview and evaluation of CCRs or PARs Provided that a candidate shall not be selected unless such candidate secures 40% of marks in interview.

7. PERIOD OF TRAINING & PROBATION:-

Every candidate recruited to the posts in the cadre of District Judge through Limited Competitive Examination shall undergo a course of training under Rule-30-A and all these appointees shall be on probation as per Rule- 33 of O.S.J.S. & O.J.S. Rules, 2007.

8. MISCELLANEOUS:-

- (a) **Applicants must go through the details of this Advertisement and "Instructions to candidates" available in the Court's website before filling-up of online application form.**
- (b) The candidates are advised to submit the Online Application Form well in advance without waiting for the closing date to avoid last minute rush.
- (c) Applications should be submitted through ONLINE mode only by logging into the website of High Court of Orissa i.e. www.orissahighcourt.nic.in (Recruitment Corner → Examination Portal → **DISTRICT JUDGE RECRUITMENT EXAMINATION, 2024**).

- (d) Incomplete / Incorrect application(s) or forms submitted through modes other than the prescribed ONLINE format will not be entertained and will be summarily rejected without assigning any reason.
- (e) Admission to any stage of the Recruitment process will be provisional. If on verification at any stage of the Recruitment process, it is found that a candidate does not fulfil the eligibility conditions then his/her candidature will be liable for rejection.
- (f) The facility of scribe will not be entertained at any stage of Recruitment Process.
- (g) The candidates are required to produce self-attested copy of the Online Application form and 2 copies of passport size photographs which is uploaded in the online application form at the time of Interview.
- (h) If a candidate furnishes more than one application, only information/data of the latest application having higher Acknowledgement Number will be considered.
- (i) Notice regarding date and time of each stage of examination will be uploaded in the website of the High Court of Orissa.
- (j) If a candidate fails to attend any stage of the examination his/her candidature shall be rejected.
- (k) No T.A. / D.A. will be paid for appearing in the Examination.
- (l) List of eligible applicants shall be published in the Court's website / Notice Board.
- (m) Canvassing in any form will be a disqualification.
- (n) No Admission Letter for the recruitment test at any stage shall be sent by post. The candidates are therefore advised to visit the court's website www.orissahighcourt.nic.in regularly for updates regarding the date of examination, downloading of e-Admit Card etc.

In case of any guidance/information relating to submission of online application, applicants may contact Recruitment Cell of the Court during the period from the date of opening and date of closing of submission of application form over Mobile number- 9437498780 or E-mail at ohcrecruitment1948@gmail.com on working days between 10.30 A.M. to 04.30 P.M.

Date: 29.10.2024

Place: Cuttack

29/10/2024

REGISTRAR, EXAMINATION

Memo No. 16774 (2)/ Date: 29.10.2024

Copy forwarded to:

- 1) The Notice Board.
- 2) Superintendent, Computer Section for uploading the advertisement in the Court's website.

29/10/2024

REGISTRAR, EXAMINATION